

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 2080  
TO BE ANSWERED ON 8<sup>th</sup> March, 2021**

**Playgrounds in schools and colleges**

†2080. SHRI VIJAY KUMAR:

Will the **Minister** of Education be pleased to state:

- (a) whether playgrounds are available in the schools and colleges in all the State/UTs in the country including Bihar for promotion of sports.
- (b) if so, the details thereof, State-wise;
- (c) whether the Government is contemplating to provide playgrounds to those schools and colleges which do not have their own playgrounds; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b) : As per Unified District Information System for Education (UDISE), 2018-19 (Provisional), the details of schools with playground State/UT-wise including Bihar are at Annexure.

(c) & (d): Department of School Education and Literacy has launched an Integrated Scheme –Samagra Shiksha for School Education. Samagra Shiksha supports States and UTs for strengthening of existing government schools, and for creation and augmentation of infrastructure facilities based on the gap determined by Unified District Information System for Education (UDISE) and proposals received from respective State/UT. Further, to address the issue of shortage of playgrounds in schools, this Ministry has issued an advisory to the State Governments that the schools that do not have playgrounds, may make adequate arrangements in an adjoining playground, municipal park etc., for children to play outdoor games and other physical activities.

The Schedule to Right of Children to Free and Compulsory Education (RTE) Act, 2009 lays down the norms and standards for a school building. A school building has to be an all-weather building comprising, inter alia, playground facility.

There is an inbuilt system for creating sports facilities for students in Kendriya Vidyalayas. As and when a building for Kendriya Vidyalaya is constructed, a provision is kept for developing sports infrastructure/playgrounds as per the local need and the land availability. Also, in Jawahar Navodaya Vidyalayas, sports facilities such as running track, playfield, Basketball field, Kho-Kho etc are provided.

The Central Board of Secondary Education (CBSE) grants affiliation to the school on fulfillment of mandatory conditions as laid down in Affiliation Bye-laws 2018. As per rule of Affiliation Bye-Laws, school shall have adequate ground to create outdoor facilities for at least 200 meter Athletics Track, Kabbadi, Kho-Kho, Volleyball, basketball etc. In all cases where the affiliation has been granted on relaxed land norms, the outdoor facilities shall be proportional to available land. UGC also provided Financial Assistance to eligible colleges under the scheme “Development of Sports Infrastructure & Equipment” for promotion of sports.

The Ministry of Rural Development has issued a notification in March, 2017 which makes a provision for construction of play fields and compound walls for Government run schools in the villages under Mahatma Gandhi National Rural Employment Guarantee Act, 2005. Further, the Ministry of Youth Affair & Sports is implementing the Khelo India Scheme which inter-alia includes a vertical ‘Play Field Development’ which provides for putting in place a strong institutionalized mechanism for preserving, protecting, developing and promoting playfields.

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## Annexure

ANNEXURE REFERRED TO IN REPLY TO THE PART (A) AND (B) OF THE LOK SABHA UNSTARRED QUESTION NO. 2080 TO BE ANSWERED ON 8<sup>TH</sup> MARCH, 2021 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI VIJAY KUMAR REGARDING PLAYGROUNDS IN SCHOOLS AND COLLEGES

State/UTs	Schools with Playground facility 2018-19 (A)		Schools where playground facility is not available inside school premises but arrangement made in an adjoining Playground/ Municipal park etc. (B)		Total Number of Schools availing playground facilities - 2018-19 (A+B)	
	Number		Number		Number	
	Govt Schools	All Schools	Govt Schools	All Schools	Govt Schools	All Schools
Andaman & Nicobar Islands	210	271	80	89	290	360
Andhra Pradesh	21098	37194	4419	5492	25517	42686
Arunachal Pradesh	1156	1589	861	913	2017	2502
Assam	28493	40359	5529	7289	34022	47648
Bihar	26122	35645	5002	6343	31124	41988
Chandigarh	109	200	4	18	113	218
Chhattisgarh	28003	34273	5985	6832	33988	41105
Dadra & Nagar Haveli	102	145	30	31	132	176
Daman & Diu	51	77	35	36	86	113
Delhi	2385	4899	100	338	2485	5237
Goa	292	787	285	391	577	1178
Gujarat	27750	45327	998	1488	28748	46815
Haryana	12051	19926	588	994	12639	20920
Himachal Pradesh	11018	13332	1113	1171	12131	14503
Jammu & Kashmir	7426	12180	4436	4655	11862	16835
Jharkhand	20061	26718	3876	4586	23937	31304
Karnataka	28409	51424	13764	15088	42173	66512
Kerala	2844	12508	733	1344	3577	13852
Lakshadweep	17	17	24	24	41	41
Madhya Pradesh	79675	105500	13648	15148	93323	120648
Maharashtra	52841	93906	4167	5963	57008	99869
Manipur	1643	2994	844	1068	2487	4062
Meghalaya	1195	2714	842	1775	2037	4489
Mizoram	1676	2357	422	681	2098	3038
Nagaland	767	1266	502	600	1269	1866
Orissa	15293	24654	40190	44063	55483	68717
Puducherry	276	571	55	70	331	641
Punjab	16041	25218	1377	1407	17418	26625
Rajasthan	35029	64482	7113	10890	42142	75372
Sikkim	556	875	121	155	677	1030
Tamilnadu	31164	51176	633	945	31797	52121

Telangana	17323	27084	2173	3042	19496	30126
Tripura	2829	3181	512	578	3341	3759
Uttar Pradesh	111850	187674	8079	14791	119929	202465
Uttarakhand	9271	14748	2546	2867	11817	17615
West Bengal	35341	41681	6683	7684	42024	49365
<b>INDIA</b>	<b>630367</b>	<b>986952</b>	<b>137769</b>	<b>168849</b>	<b>768136</b>	<b>1155801</b>

Source : UDISE+ (2018-19 Provisional)